

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB)-385(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

**NAME OF THE COMPANY: Pawan Dubey Vs. M/s J.B.K. Developers Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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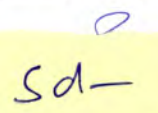
	For the Petitioner (s)	: Mr. Tarun Khanna, Advocate Mr. Pawan Dubey, Petitioner in person		
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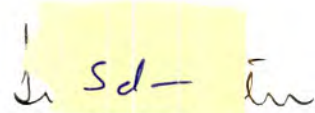
	For the Respondent (s)	: None		
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ORDER

Service has been effected on the Respondent at their addresses available on the Master Data. Notices sent by Speed Post have been delivered. Notice of the petition and copy of the petition has also been sent on the Email ID of the Corporate Debtor, despite the same none has appeared on behalf of the Respondent. They are proceeded ex parte.

Arguments heard. For orders.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)